

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1106  
ANSWERED ON:30.07.2010  
LICENCES TO INVESTMENT VEHICLES  
Patil Shri Sanjay Dina

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Securities Exchange Board of India (SEBI) is going slow on giving licenses to Mauritius based foreign funds investment vehicles;
- (b) if so, the reasons thereof;
- (c) whether SEBI/Union Government has made a study on the likely impact of such action on the Indian economy in future; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

- (a): Securities and Exchange Board of India (SEBI) has informed that the regulations for registration of Foreign Institutional investors (FIIs) and Foreign Venture Capital Investors(FVCIs) do not discriminate on the basis of the country of incorporation of applicants.
- (b), (c) and (d): In view of (a) above, not applicable.